

(2021) 02 DEL CK 0292

In the Delhi High Court

Case No : Criminal Miscellaneous Case No. 617 Of 2021, Criminal Miscellaneous Application No. 3044 Of 2021

Ankit And Anr.

APPELLANT

Vs

State And Ors.

RESPONDENT

Date of Decision : 25-02-2021

Acts Referred:

Indian Penal Code, 1860 — Section 279, 337

Citation : (2021) 02 DEL CK 0292

Hon'ble Judges : Suresh Kumar Kait, J

Bench : Single Bench

Advocate : Devender Kumar, Panna Lal Sharma

Final Decision : Disposed Of

Judgement

Suresh Kumar Kait, J

1. Petitioners are seeking quashing of FIR No. 09/2021, under Section 279/337 IPC, registered at police station Paschim Vihar, New Delhi and

consequent proceedings emanating therefrom.

2. Notice issued.

3. Mr. Panna Lal Sharma, learned Additional Public Prosecutor for State accepts notice and submits that respondent No.2 is the complainant of FIR in

question and respondent No.3 is the driver of the vehicle and both are present through video conferencing and have been identified by the

Investigating Officer, who is also present through video conferencing.

4. With the consent of both the sides, present petition has been taken up for final hearing and disposal.

5. Learned counsel appearing for petitioners submits that the subject matter of

FIR stands amicably resolved between the parties in terms of Memorandum of Understanding dated 22.02.2021.

6. Respondents No. 2 & 3 are present through video conferencing and they affirm the factum of settlement in terms of aforesaid Memorandum of Understanding dated 22.02.2021 as well as contents of their affidavits filed in support of this petition.

7. Taking into account the aforesaid facts, this Court is inclined to quash FIR as no useful purpose would be served in prosecuting petitioners any further.

8. For the reasons afore-recorded FIR No. 09/2021, under Section 279/337 IPC, registered at police station Paschim Vihar, New Delhi and consequent proceedings emanating therefrom are hereby quashed.

9. The petition is, accordingly, allowed and disposed of.

10. Pending application also stands disposed of.